

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

NOTIFICATION

Dated Shillong, the 27th April, 2023.

No. LJ (A) 43/2018/34 – The Governor of Meghalaya is pleased to appoint the following Advocates as Panel Advocate in the High Court of Meghalaya, with immediate effect and until further order:

1. Jerry Rynjah.
2. Erneil R. Chyne.
3. Sanchita Ain
4. Andrew M Pala.
5. Andrew M. Sangma.
6. Nikerda Laloo Lato.
7. Pooja Agarwal.
8. Sohor Ali Sheikh
9. Suparna Shyam.
10. N. Syngkon.
11. Ayub Khan.

Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya.
Law Department.

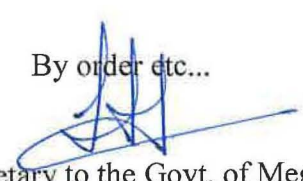
Memo No. LJ (A) 43/2018/34-A,

Dated Shillong, the 27th April, 2023.

Copy forwarded to:-

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya etc., Shillong.
5. The Treasury Officer, Shillong South Treasury.
6. The Secretary, High Court Bar Association, Shillong.
7. Advocate concerned.
8. Law (B) Department, Shillong.
- ✓ 9. DEO, Law Department.
10. Guard file.

By order etc...


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.